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NEW DELHI, SATURDAY, JANUARY 14, 1956

PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers Issued by the Ministry of Defence

MINISTRY OF DEFENCE

MINISTRY OF DEFENCE

No. 47, dated 2nd Jan. 1956.—On return from leave, Shri C. L. Ranadev (Permt. Grade IV and Offg. Grade III Officer of the C.S.S.), Section Officer, Min. of Def., resumed his apptt. in the Ministry, 26th Dec. 1955.

No. 48, dated 3rd Jan. 1956.—With reference to Min. of Def. Notn. No. 1458, dated 3rd Dec. 1955, Shri E. K. Srinivasan (Permt. Grade III Officer of the C.S.S.), Section Officer, Min. of Def., is granted extension of leave for 17 days, 26th Dec. 1955.

No. 49, dated 4th Jan. 1956.—With reference to Min. of Def. Notn. No. 1235, dated 15th Oct. 1955, Shri S. H. Karandikar (Permt. Grade IV and Offg. Grade III Officer), Section Officer, Min. of Def., was granted an extension of earned leave for 7 days w.e.f. 6th Nov. 1955 with permission to affix to his leave, Sunday, the 13th Nov. 1955 and closed holidays on the 14th and 15th Nov. 1955.

MAN SINGH, Under Secy.

DTE. GENL. ORD. FYS.

No. 50, dated 3rd Jan. 1956.—The following appointments are made:—

Dr. G. Baranski to be Tempy. Chief Engineer (Designs), 1st Sep. 1953.

Mr. R. Koban, to be Tempy. Chief Designer (Machine Tools), 30th Nov. 1953.

Mr. H. Henning, to be Tempy. Group Chief Designer (Arms), 1st May 1954.

Mr. G. Gfeller, to be Tempy. Foreman, 1st Mar. 1954.

K. RAJAGOPALAN, Under Secy.

NATIONAL CADET CORPS

No. 51, dated 31st Dec. 1955.—The following gentlemen have been granted commissions in the Senior Division (Army Wing), with seniority for purposes of promotion under Rule 26(3) of N.C.C. Act & Rules, as indicated against their names:—

Bombay

To be 2/Lts.

Achyut Keshav BHAGWAT (NCC/685), 1st Jan. 1954, with seniority from 12th June 1949.

Shanker Bapurao DEVADHAR (NCC/686), 1st Jan. 1954, with seniority from 24th May 1953.

Sadashiv Jagannath OKA (NCC/687), 20th June 1954.

No. 52, dated 31st Dec. 1955.—Shri Ranjit CHATTERJEE (NCCJ/14211) is granted a commission as Third Officer in the Junior Division, West Bengal, 1st Jan. 1956.

M. V. RAJWADE, Dy. Secy.

DEFENCE SCIENCE ORGANISATION

No. 53, dated 31st Dec. 1955.—Shri K. C. Chaturvedi, tempy. Junior Scientists, is granted earned leave for 36 days, 25th May 1955.

SCHOOL OF FOREIGN LANGUAGES

No. 54, dated 30th Dec. 1955.—Dr. Karl Heinz BUSCHMANN is appointed as tempy. Lecturer in German, in an existing vacancy, 26th Dec. 1955.

N. DUTT, Asstt. C.A.O.

(Army Branch)

No. 55, dated 4th Jan. 1956.—The following appointment is made:—

COMDS. AND STAFF

To be an Area Comdr.

Brig. D. Som Dutt (AI-78), and is granted actg. rank of Maj.-Gen., 1st Dec. 1955.

B. B. GHOSH, Jt. Secy.

No. 56, dated 2nd Jan. 1956.—The following appointments are made:—

REGULAR ARMY

Regular Commissions

The undermentioned emergency commissioned officer to be Capt. w.e.f. 18th Oct. 1955, with seniority for pay and promotion under A.I. 374/46 as indicated against his name and relinquishes his emergency commission:—

Tribhuwan Narain PANDE (IEC 2792 now IC 7280), A.S.C., with seniority as 2/Lt. from 27th Feb. 1942, as Lt. from 27th Aug. 1943 and as Capt. from 27th Feb. 1948.

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 18th Oct. 1955, with seniority for pay and promotion under A.I. 374/46 as indicated against his name and relinquishes his S.S.R.C.:—

Virender Kumar MEHTA (SS 14185 now IC 7277), A.O.C., with seniority as 2/Lt. from 13th July 1947, as Lt. from 13th July 1949 and as Capt. from 13th July 1953

R. S. VOHURA, Under Secy.

No. 57, dated 3rd Jan. 1956.—The following appointments are made:—

CORPS OF SIGNALS

Shri Dharendra Nath BHATTACHARJEE to be tempy. Civilian Instructor Signals (Civilian Gazetted Officer) on probation for six months, 7th Nov. 1955.

MILITARY ENGINEER SERVICES

Shri L. S. Kumawat, perm. Asstt. Arch., to be tempy. Junior Arch., 19th Nov. 1955.

K V. RAMANAMURTHI, Under Secy.

No. 58, dated 5th Jan. 1956.—The undermentioned whose term of engagement was extended for a period of one year *vide* M. of D. Notn. No. 226/55, is granted further extension for a period of one year from 2nd Jan. 1956 or for so long as his services are required, whichever is earlier:—

REGULAR ARMY

*Army Dental Corps**Short Service Regular Commission*

Capt. R. L. KAPUR (DS-11026).

R. S. VOHURA, Under Secy.

No. 59, dated 31st Dec. 1955.—The undermentioned officer is granted the local rank of Lt.-Gen., whilst employed as Comdr. a Corps:—

Maj.-Gen. J. N. Chaudhuri (IA-130), 16th Dec. 1955.

B. B. GHOSH, Jt. Secy.

No. 60, dated 5th Jan. 1956.—The undermentioned officers 'on probation' are confirmed:—

REGULAR ARMY

*Army Medical Corps**Permanent Regular Commission*

Capt. H. M. Aga (MR-588), 5th Oct. 1953.

Short Service Regular Commissions

Capt. N. S. Bamrah (MS-5806), 14th June 1954.

Capt. S. M. Chakrabarty (MS-5816), 3rd July 1954.

R. S. VOHURA, Under Secy.

No. 61, dated 29th Dec. 1955.—The following promotion is made:—

REGULAR ARMY

*Army Medical Corps**Permanent Regular Commission**Col. to be Maj.-Gen.*

E. A. R. Ardeshir (MR-121), 21st Oct. 1955.

B. G. RAU, Jt. Secy.

No. 62, dated 5th Jan. 1956.—The following promotions are made:—

REGULAR ARMY

*Army Medical Corps**Permanent Regular Commissions**Capt. to be Maj. (on probation)*

S. S. Syakee (MR-590), 9th Nov. 1955.

*Army Medical Corps**To be Jemdr. Sanitary Asstt.*

JC-5522 37185 Hav. San. Asstt. Panappambil Vaidyanatha Iyer Narayanan NAIR, 30th July 1955.

R. S. VOHURA, Under Secy.

No. 63, dated 2nd Jan. 1956.—The following promotions are made:—

REGULAR ARMY

R. V. F. C.

To be Risaldar Major

F-51 P.A. Ris. Major LAKHMI DASS, 13th Sep. 1955.

To be Risaldar

33472-I.O. P.A. Risaldar NARPAT SINGH, 17th Nov. 1954.

G. NATARAJAN, Under Secy.

No. 64, dated 5th Jan. 1956.—The undermentioned officers are permitted to relinquish their commissions:—

REGULAR ARMY

*Army Medical Corps**Short Service Regular Commissions*

Capt. M. J. Menon (MS-5064), 7th Dec. 1955.

Capt. P. Balwani (MS-5357), 14th Dec. 1955.

R. S. VOHURA, Under Secy.

No. 65, dated 30th Dec. 1955.—The undermentioned officers are permitted to relinquish their offg. appointments:—

OFFICE OF THE C. A. O.

Shri K. S. Subramanian, Permt. O.S., tempy. C.S.O. Grade II, Offg. A.C.A.O. (Q),

Shri F. C. Aggarwal, Permt. O.S., Offg. C.S.O. Grade II, and

Shri D. C. Aggarwal, Permt. Supdt. Offg. O.S., 18th Dec. 1955.

N. DUTT, Asstt. C.A.O.

No. 66, dated 31st Dec. 1955.—The undermentioned Junior Commissioned Officer is discharged:—

TERRITORIAL ARMY

Army Service Corps

Jem. LACHHMAN DAS (TJ-79), 1st Apl. 1955 (F.N.).

M. V. RAJWADE, Dy. Secy.

No. 67, dated 3rd Jan. 1956.—The undermentioned officers are granted leave:—

OFFICE OF THE C. A. O.

Shri M. L. Kumar, Permt. Supdt., tempy. O.S., earned leave for 30 days, 21st Mar. 1955.

(M. of D. Notn. No. 536, dated 7th May 1955, in so far as it relates to Shri M. L. Kumar, is hereby cancelled.)

ARMY HEADQUARTERS

M. S. Branch

Shri C. P. Chowla, permt. C.S.O. Grade II/offg. C.S.O. Grade I, earned leave for 27 days, 17th Oct. 1955.

N. DUTT, Asstt. C.A.O.

No. 68, dated 3rd Jan. 1956.—The undermentioned officers are granted leave:—

ARMY ORDNANCE CORPS

Shri D. B. Sali, tempy. Civ. Lab. Officer, Ord. Depot, Talegaon Dabhade;

Privilege leave for one month, 4th May 1954.

Shri Narinder Singh, tempy. Civ. Asstt. Security Officer, Ord. Depot, Talegaon Dabhade;

Earned leave for 8 days, 15th July 1954.

Shri K. P. Nair, tempy. Civ. Asstt. Security Officer, Ord. Depot, Talegaon Dabhade;

Earned leave for 11 days, 20th Sep. 1954.

Shri S. A. Wadhwanl, tempy. Civ. Lab. Officer, C.O.D., Agra;

Earned leave for 60 days, 14th Feb. 1955.

Shri D. R. Anand, tempy. Civ. Asstt. Security Officer, C.O.D., Agra;

Earned leave for 61 days, 1st Mar. 1955.

Shri B. R. Gadcock, tempy. Civ. Asstt. Security Officer, C.O.D., Agra;

Earned leave for 27 days, 4th Apl. 1955.

Shri M. N. Mullick, tempy. Civ. Lab. Officer, Ord. Depot, Talegaon Dabhade;

Earned leave for 34 days, 18th Apl. 1955.

Shri S. B. Mathur, Quasi-permt Civ. Lab. Officer, C.O.D., Agra;

Earned leave for 55 days, 13th June 1955.

INDIAN ORDNANCE SERVICES

Shri R. G. Hardikar, Offg. Admin. Officer, T.D.E., Military Explosives, Kirkee, 2 months and 9 days' privilege leave pending retirement, 26th Sep. 1955.

Shri M. N. Sharma, tempy. Asstt. Inspector Grade III, I.G.S., West and South India, Bombay, 48 days' earned leave, 17th Oct. 1955.

MILITARY ENGINEER SERVICES

Shri J. D. Gulati, tempy. E.E., S.O. II (E/M), C.E.'s Office, Southern Command, Poona;

(i) 2 months' privilege leave, 5th Apl. 1955.

(ii) 1 month's and 4 days privilege leave, 5th June 1955.

(iii) 1 month's and 1 day's furlough on half average salary, 9th July 1955.

(iv) 14 days' furlough on full average salary, 10th Aug. 1955.

Shri Parkash Chandra Jain, tempy. A.E.E. (B/R), A.G.E., G.E.'s Office, Avadi;

41 days' earned leave, 17th Oct. 1955.

Shri M. R. Khanna, offg. E.E., S.O. 2 (W), C.E.'s Office, Southern Command, Poona;

27 days' earned leave, 17th Oct. 1955.

Shri B. J. Joshi, offg. Asstt. Arch., C.E.'s Office, Southern Command, Poona;

24 days' earned leave, 27th Oct. 1955.

Shri K. S. Pradhan, offg. Asstt. Arch., C.E.'s office, Southern Command, Poona;

30 days' earned leave, 28th Oct. 1955.

Shri D. B. Ranga Rao, tempy. S.W., C.E.'s Office, Southern Command, Poona;

30 days' earned leave, 31st Oct. 1955.

G. SEN, Under Secy.

No. 69, dated 5th Jan. 1956.—Dr. N. N. Bery, F.R.C.S. (Eng.), is granted the hony. rank of Col. in the Army Dental Corps, 31st Dec. 1955.

K. C. JAIN, Dy. Secy.

No. 70, dated 5th Jan. 1956.—*Corrigenda*.—(i) In M. of D. Notn. No. 409/55 under the heading "REGULAR ARMY—ARMY MEDICAL CORPS (Permanent Regular Commission). To be Lt. (on probation) against the name of Rajendra Nath GUPTA, M.B., B.S. (Agra) (MR-628), delete all the entries appearing after (MR-628) and substitute, "with seniority for pay and promotion from 4th Apl. 1952 vide A.I. 31/S/48 (includes 6 months antedate for hospital apptt. which will not count for voluntary retirement or gratuity)".

(ii) In M. of D. Notn. No. 407/55 under the heading "REGULAR ARMY—ARMY MEDICAL CORPS (Permanent Regular Commission), Lt. to be Capt. (on probation) against the name of R. N. Gupta (MR-628), for "4th Oct. 1953", read "4th Apl. 1953".

(iii) In M. of D. Notn. No. 570/55 under the heading "REGULAR ARMY—ARMY MEDICAL CORPS (Permanent Regular Commission), To be Lt. (on probation) against the name of Suresh Chandra JOHRI, M.B., B.S. (Luck.) (MR-639), after "1st Mar. 1955" add "with seniority for pay and promotion from 1st Sep. 1954 vide A.I. 31/S/48 (includes 6 months antedate for hospital apptt. which will not count for voluntary retirement or gratuity)".

(iv) In M. of D. Notn. No. 1188, dated 1st Oct. 1955 under the heading "REGULAR ARMY—Regular Commissions—Capts. to be Majors" for "A. K. Luthra (IC 1404), Infy.," read "A. K. Luthera (IC 1404), Infy.,".

R. S. VOHURA, Under Secy.

No. 71, dated 4th Jan. 1956.—*Corrigendum*.—In M. of D. Notn. No. 1113, dated 17th Sep. 1955 under the heading "REGULAR ARMY", sub-headings:—

(a) 'Armoured Corps' and '16 Cav.' below 'To be Jemdrs.' for 'JC 5237 No. 1004431 SQMD C. APPUKUTTAN NAIR, 23rd May 1955' and 'JC 15238 No. 1005800 SQMD P. V. KRISHNA

KURUP, 24th May 1955' read 'JC 5237 No. 1004431 RQMD C. APPUKUTTAN NAIR, 23rd May 1955' and 'JC 5238 No. 1005800 SQMD P. V. KRISHNA KURUP, 24th May 1955.' respectively.

(b) 'Corps of Engineers' and 'Bombay Engineer Group' below 'To be Jemdrs.' against 'JC 5245 No. 1507833 Hav. BANDU JADHAO, JC 5246 No. 1504885 Hav. CHET SINGH, JC 5247 No. 1504994 Hav. DINKAR BHOSLE', and 'JC 5248 No. 1504976 Hav. DHANNA SINGH,' for '1st June 1955' read '1st July 1955'.

(c) 'Infantry' and 'The Madras R.' below 'To be Jemdrs.' against 'JC 5249 No. 2540208 Hav. N. THANKAPPAN NAIR,' for '1st July 1955' read '1st June 1955'.

P. D. SRIVASTAVA, Under Secy.

M. L. & C. SERVICE

No. 72, dated 27th Dec. 1955.—Shri H. S. Magan, a perm. officer of the M. L. & C. Service Class II and temp. Class I Grade (II) and Executive Officer, Ferozepore Cantt., is granted 62 days' earned leave (with permission to prefix and suffix holidays on the 2nd Oct. and Sunday, the 4th Dec. 1955), 3rd Oct. 1955.

G. SEN, Under Secy.

(Navy Branch)

No. 73, dated 21st Dec. 1956.—The following appointment is made:—

NAVAL HEADQUARTERS

On transfer from Air H.Q., Shri J. P. Bhatnagar, Offg. O.S. appointed in the same capacity vice Shri S. P. Gupta vacated, 3rd Dec. 1955.

N. DUTT, Asstt. C.A.O.

No. 74, dated 30th Dec. 1955.—The following appointments are made:—

Shri M. S. Dhandayuthapani, perm. Supdt., to be Offg. C.G.O., vice Shri M. N. Surty, until further orders, 25th Nov. 1955.

Shri Janardan Ganesh APTE, tempy. Foreman, to be tempy. Tech. Asstt. (Production Control), I.N. Dockyard, Bombay, on probation for 2 years, 29th Nov. 1955 (A.N.).

K. V. RAMANAMURTHI, Under Secy.

No. 75, dated 30th Dec. 1955.—The undermentioned officers are granted leave:—

NAVAL HEADQUARTERS

Shri K. Achyuthan, tempy. Jr. Scientific Officer, I.N. Physical Laboratory, Cochin, earned leave for 5 days, 22nd Aug. 1955.

Shri S. Ramaswamy, tempy. Civ. Technical Adviser (Ammunition & Explosives), earned leave for 25 days, 16th Nov. 1955.

N. DUTT, Asstt. C.A.O.

(Air Branch)

No. 76, dated 5th Jan. 1956.—The undermentioned Plt. Offrs. who were granted Permanent Commissions (on probation), are confirmed:—

INDIAN AIR FORCE

G. D. (P) Branch

D. Keelor (4805); A. K. Ghosh (4820); M. L. Chaturvedi (4787); S. Mathrani (4788); S. D. Mohan (4789); I. S. Sandhu (4790); I. G. Shahani (4791); I. R. Sonpar (4792); M. S. Jatar (4793); M. M. Batra (4794); B. R. Jain (4795); E. G. Salins (4796); D. K. Ghose (4797); V. C. Goodwin (4798); S. B.

Bhagwat (4800); M. V. Kashikar (4801); V. P. Sathe (4802); P. S. Sandhu (4803); M. K. Bhattacharyya (4804); P. A. News (4806); S. Manaktala (4807); H. S. Goraya (4808); P. Ranjan (4809); A. B. Devayya (4810); Y. S. Hegde (4812); J. S. Sodhi (4813); H. S. Jog (4815); S. Handa (4816); D. S. Jaswal (4817); T. Keelor (4818); D. S. Jafa (4819); C. K. Sharma (4821); P. K. Varma (4822); Charanjit Singh (4823); C. S. Srinivasan (4824); S. D. Jadhav (4825); B. Johnson (4826); R. K. Suri (4828); S. Thakar (4829); V. K. Saxena (4830); S. S. Malhotra (4831); C. L. A. Malik (4833); K. N. Johry (4834); I. J. S. Parmar (4835); D. A. Augler (4836); N. L. Narayana Rao (4837); B. D. Dangwal (4839), 6th Nov. 1955.

No. 77, dated 3rd Jan. 1956.—The following promotions are made:—

INDIAN AIR FORCE

G. D. (P) Branch

To be Subs. Gp. Capts.

Wg. Cdrs. (Actg./Gp./Capts.) H. C. Dewan (1598); H. Moolgavkar (1644); and V. Srihari (1624), 1st Apl. 1955.

To be Acting Gp. Capt.

Wg. Cdr. J. Chandra (1612), 30th Nov. 1955.

To be Subs. Fg. Officers

Plt. Offrs. M. L. Chaturvedi (4787); S. Mathrani (4788); S. D. Mohan (4789); I. S. Sandhu (4790); I. G. Shahani (4791); I.R. Sonpar (4792); M. S. Jatar (4793); M. M. Batra (4794); B. R. Jain (4795); E. G. Salins (4796); D. K. Ghose (4797); V. C. Goodwin (4798); S. B. Bhagwat (4800); M. V. Kashikar (4801); V. P. Sathe (4802); P. S. Sandhu (4803); M. K. Bhattacharyya (4804); P. A. Newnes (4806); S. Manakhala (4807); H. S. Goraya (4808); P. Ranjan (4809); A. B. Deyayya (4810); Y. S. Hegde (4812); J. S. Sodhi (4813); H. S. Jog (4815); S. Handa (4816); D. S. Jaswal (4817); T. Keelor (4818); D. S. Jafa (4819); C. K. Sharma (4821); P. K. Varma (4822); Charanjit Singh (4823); C. S. Srinivasan (4824); S. D. Jadhav (4825); B. Johnson (4826); R. K. Suri (4828); S. Thakar (4829); V. K. Saxena (4830); S. S. Malhotra (4831); C. L. A. Malik (4833); K. N. Johry (4834); I. J. S. Parmar (4835); D. A. Augler (4836); N. L. Narayana Rao (4837); D. Keelor (4805); A. K. Ghosh (4820); and B. D. Dangwal (4839), 6th Nov. 1955.

M. K. Mehta (4840), 6th Dec. 1955.

Education Branch

To be Subs. Fg. Officer

Plt. Offr. K. Narendra Singh (4631), 9th Nov. 1955.

SARDARI LALL VIJ, Under Secy.